- (c) if so the details thereof; and
- (d) to what extent the proposed All India Tourism body will boost the growth of tourism industry in the country?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): (a) Yes, Sir.

(b) to (d). The Government has already set up a High Level Tourism Advisory Board in July, 1983 which included 14 official and 6 non-official members, representing various segments of the tourism industry. This Board considers and recommends measures necessary for promotion of tourism and reviews the progress on a continuing basis.

Housing Scheme for Handloom Weavers of Kerala

7833. SHRI VAKKOM PURUSHO-THAMAN: Will the Minister of TEX-TILES be pleased to state:

- (a) whether Government of Kerala have ferwarded a scheme to the Union Government on housing for the handloom weavers; and
 - (b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) Government of Kerala have proposed construction of 750 house-cumworksheds and 4150 worksheds only for handloom weavers during the Seventh Plan. During 1985-86, Central Government has released an amount of Rs. 275 lakhs as matching contribution for construction of 275 worksheds under the workshed-cum-housing scheme for handloom weavers.

Scheme for Development of 'Pathira Manal' Island in Alleppey District in Kerala

7834, SHRI VAKKOM PURUSHO-THAMAN: Will the Minister of PARLIA-MENTARY AFFAIRS AND TOURISM be pleased to state:

(a) whether Government of Kerala have sent to the Union Government for

assistance a scheme for the development of 'Pathira Manal' island in Alleppey District as a fine place of tourist attraction;

- (b) if so, the assistance sought for the project; and
 - (c) the action taken thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHR! H.K.L. BHAGAT): (a) No, Sir.

(b) and (c). Do not arise.

Demonstration by Bank Officials against Premature Retirement and Ban on Recruitment

7835. SHRI KRISHNA SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether employees of commercial banks demonstrated on or about 20 March, 1986 in the capital against premature retirement and continued ban on recruitment;
- (b) if so, the details of their demands; and
 - (c) the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a), (b) & (c). The Reserve Bank of India (RBI) and many of the public sector banks have advised that none of their employees demonstrated on or about 20th March, 1986 in the capital against premature retirement and ban on recruitment. However, Dena Bank and Oriental Bank of Commerce have advised that the employees of their bank demonstrated on 20th March, 1986 against premature retirement and continued ban on recruitment.

Amount Spent on Modernisation of Sick Textile Mills under National Textile Corporation

7836. SHRI MOOL CHAND DAGA: Will the Minister of TFXTILES be pleased to state:

(a) the details of amount spent on modernisation of sick textile mills under